

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.239/2001

Hon'ble Shri Shanker Raju, Member (Judicial)

New Delhi, this the 31st day of August, 2001

Shri Mohit Kumar
s/o Shri Narendra Kumar Saini
H.No.77, Bagh Bhatiyari
G.T.Road, Chaudhary Crossing
Ghazjabad.

.. Applicant

(By Advocate: Shri M.K.Bhardwaj)

Vs.

Union of India through
1. The Director
Directorate of Preventive Operations
Customs & Central Excise
7th Street, Shopping Complex
Shanti Niketan
New Delhi - 21.

2. The Jt. Director (Admn.)
Directorate of Preventive Operations
Customs & Central Excise
7th Street, Shopping Complex
Shanti Niketan
New Delhi - 21.

3. The Deputy Director
Directorate of Preventive Operations
Customs & Central Excise
7th Street, Shopping Complex
Shanti Niketan
New Delhi - 21.

... Respondents

(By Advocate: Shri R.R.Bharati)

O R D E R (Oral)

By Shanker Raju, Member (J):

The applicant has assailed an order of termination though passed on 5.1.2001 inadvertently described as passed on 7.1.2001. The applicant has resorted to this OA even without availing the statutory remedy of filing a representation before the respondents. As the applicant has sought interim orders, this Court has directed the respondents to maintain the status-quo which ultimately has become infructuous as the respondents have dispensed the services ^{of the applicant} by order dated 5.1.2001, Annexure-R/IX.

2. I have considered the rival contentions of the both the parties. The respondents have stated that the orders have been passed on legal grounds. In the circumstances and having regard to the submissions made, ends of justice would be met if the applicant is directed to make a representation to the respondents taking all the legal pleas to which the respondents shall consider and pass a detailed speaking order within two months from the date of receipt of a copy of this order. However, if the applicant still aggrieves, he is at liberty to assail the same in accordance with law. The OA is accordingly disposed of. No costs.

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S. Raju

(SHANKER RAJU)
MEMBER(J)

/RAO/